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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12398/2023 and CM APPL.68661/2024

PUNITA KHATTERPetitioner

Through: Mr. Tarang Gupta Ms. Shejal
Agarwal, Advs. (through v/c)

versus

INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA &
ANR.Respondents

Through: Mr. Sunder Khatri, Ms. Puja
Chaurasia and Mr. Ravi Grover,
Advs. for ICAI (through v/c)
Mr. Gautram Khazanchi and Ms.
Aditi Kukreja, Adv. for R-2 (through
v/c)

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

18.09.2025

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1. The matter could not be taken up today due to paucity of time.
2. List on 16.12.2025.

By order

Court Master

SEPTEMBER 18, 2025/r